

Regarding need to review decision to do away with the `Registered Post` system in the country-Laid

ADV. DEAN KURIAKOSE (IDUKKI): The Department of Posts have decided to do away with the Registered Post system in the country and have proposed to merge the Registered Post service with the Speed Post service for Domestic transmission. The cost for sending a registered post is Rs 26 and the speed post is Rs 42. The registered post system has played a crucial role in delivering documents of Banks, Passport Offices, Public Service Commission's correspondences, Police Station and other Government related correspondences as it could be received only by the addressee. In this regard, the move to merge the Registered Post and the Speed Post under the aim of streamlining the mail service, enhancing operational efficiency and delivering greater customer convenience to be implemented with effect from 01.09.2025 needs to be seriously reconsidered. I request the Department of Posts to put on hold this proposed move and conduct a thorough study and cost benefit analysis and the social and legal impact on the customers of this country, if the Registered Post is non functional. Once again, I urge to Government to withdraw the notification in the interest of this nation.